

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : IND/1438/ (IB)/2017  
NAME OF THE PETITIONER(S) : FOSECO INDIA LTD  
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|--------------------|------------------------|--------------------|
| N. Suresh          | Counsel for Respondent | N. Suresh          |
| Rahul Unnikrishnan | Counsel for Petitioner | Rahul Unnikrishnan |

22/6/17  
22/6/17

ORDER

Counsel representing both the parties are present. Both the counsel sought time for their submissions. Put up on 23.06.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)